

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**MA/310/00010/2021 in & OA/310/01531/2019**

**Dated Friday the 8<sup>th</sup> day of January Two Thousand Twenty One**

**CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)**  
**HON'BLE SHRI. C. V. SANKAR, Member (A)**

**(Through Video Conferencing)**

M.S.Baghyaroopa, W/o. Late G. Muralidharan,  
(Former Postal Assistant),  
Aged about 53 years,  
Residing at  
B 36, Meenakshi Nagar,  
Kovaipudur, Coimbatore 641002. ....Applicant

By Advocate M/s. Balan Haridas

Vs

1.Union of India,  
Department of Post,  
Rep by its Director of Postal Service,  
Western Region-TN,  
Coimbatore 641002.

2.The Post Master General,  
Department of Post,  
Western Region-TN,  
R.S.Puram, Coimbatore 641002.

3.Senior Superintendent of Post Offices,  
Coimbatore Division,  
Coimbatore 641001.

4.Senior Post Master,  
Coimbatore HO,  
Department of Posts,  
Coimbatore 641001. ....Respondents

By Advocate Mr. R. S. Krishnaswamy

**ORAL ORDER****(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))**

Heard on MA filed seeking permission for withdrawal of OA.

2. Counsel for the applicant submits that the applicant wishes to withdraw this OA. For the reasons stated and in the interest of justice, MA 10/2021 is allowed.
3. Accordingly, OA is dismissed as withdrawn.

**(C.V.Sankar)**  
**Member(A)**

**(S.N.Terdal)**  
**Member(J)**

**08.01.2021**

SKSI